

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 268 OF 2015 IN
DFR NO. 1274 OF 2015**

Dated: 24th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Byrnihat Industries Association

.... Appellant (s)

Versus

Meghalaya State Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Akshi Seem
Mr. Isham Mukharji

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy for R.1

ORDER

IA NO. 268 OF 2015

(Appl. for condonation of delay)

Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No. 1. Notice be issued to the other Respondents returnable on 30.09.2015. Dasti in addition is permitted.

List the matter on **30.09.2015.**

**(I.J. Kapoor)
Technical Member
Ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**